

**SHRI AMAR ROYPRADHAN:** Yes. I beg to move for leave to withdraw the Bill, further to amend the Constitution of India.

**MR. DEPUTY SPEAKER:** The question is:

"That leave be granted to withdraw the Bill further to amend the Constitution of India."

*The Motion was adopted*

**SHRI AMAR ROYPRADHAN:** I withdraw the Bill.

19.13 hrs.

#### MATTERS UNDER RULE 377

[English]

##### (i) **Need to take steps to desalt and develop Chilka lake**

**SHRI GOPINATH GAJAPATHI (Berhampur):** It is a matter of serious concern that the fate of Asia's largest inland lake, Chilka is in jeopardy. The lake has shrunk from 1,165 square kms. to 916 square kms. due to heavy siltation, decreasing salinity and spreading of weeds. Now the channel to the bay of Bengal is clogged, restricting the flow of sea water. The thick layer of the dead weeds and silt on the lake bed, have turned Chilka shallow and its waters marshy.

Chilka is an excellent breeding ground for millions of local and migratory birds. With the first nip of winter, the migrants begin their spectacular descent on this lake. They sweep across the high mountains, from as far away as Siberia. The lake with its vast expanse of blue waters and its picturesque islands, is a thing of beauty and a joy for ever. But this joy will be short-lived, if the lake is not desilted and developed soon.

The people of Orissa are much concerned for Chilka's survival. A Master Plan has been prepared for its development. This however, has not been implemented due to the constraint of resources. As Chilka occupies a prominent place in the tourist map of India, I request the Government to bear the entire cost of the Master Plan and save this nature's marvel from extinction.

[Translation]

**MR. DEPUTY SPEAKER:** Mr. Harish Rawat.

**SHRI HARISH RAWAT (Almora):** I would like to make a small request. Under Rule 377, hon. Members raise very important issues pertaining to their respective areas. Matters raised under Rule 377 are given coverage in the programmes 'Parliament News' and 'Sansad Samiksha' broadcast from A.I.R. and Doordarshan. As the matters under Rule 377 have been taken up late, they might not get coverage in today's programmes.

**MR. DEPUTY SPEAKER:** I think that they are noting them and coverage will be given in today's 'Parliament News.'

##### (ii) **Need to develop roads passing through hilly areas of Uttar Pradesh as National Highways**

**SHRI HARISH RAWAT:** Mr. Deputy Speaker, Sir, the condition of roads in the hilly areas is very miserable, as a result of which promotion of tourism is not taking place at desired pace. Although hilly area in U.P. is bigger in size than entire Himachal Pradesh, yet there is no national highway in the area. The condition of roads maintained by the Border Road Organisation is also very deplorable.

Therefore, I urge upon the Government to declare (1) Moradabad-Ramnagar-Almora-Badrinath motorable road, (2) Bareilly-Tanakpur-Pithoragarh-Tawaghat motorable road and (3) Saharanpur-